## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

**UNDER SECTION** 

: 397/398

S.No.	Name (in Capital)	Represe	ented by	Signature
•	. S. Ravichardran, PCS «A sicla Davi, Adv For FSR & CO, CBE	608	APPLICOEMS/ Respondents	Sham

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## **ORDER**

Counsel representing both the parties are present. While making submissions, counsel for petitioner submitted that the petitioners are willing to exit as per the proposal put forth. Counsel for respondents prayed time for seeking instructions from the respondents. Time extended at request. Put up on 25.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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